

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A. NO. 596 OF 1999.

Monday this the 28th day of February 2000.

CORAM:

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

Thomas Abraham,
(Retired Station Master/II)
Changanacherry),
S/o C. Abraham, residing at:
Chittettu House,
Perunthuruthy Post,
Tiruvalla - 689 107.
(By Advocate Shri M.P. Varkey)

Vs.

1. Union of India represented by
General Manager, Southern Railway,
Chennai-600003.
2. Senior Divisional Personnel
Officer, Southern Railway,
Trivandrum-695 014.
3. Senior Divisional Accounts Officer,
Southern Railway,
Trivandrum-695 014.
(By Advocate Smt. Sumathi Dandapani)

The application having been heard on 28th February 2000
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

This application has been taken up on mention by the
learned counsel on either side. Learned counsel for
applicant seeks permission to withdraw this application with
liberty to take up the matter with the department.

2. Permission is granted.
3. Application is dismissed as withdrawn. No costs.

Dated the 28th February 2000.


A.V. HARIDASAN
VICE CHAIRMAN

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